

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD

Dated: This the 29th day of SEPTEMBER 2005.

Contempt Application No. 44 of 2005
Original Application No. 548 of 2004

Hon'ble Mr. K.B.S. Rajan, Member (J)
Hon'ble Mr. A.K. Singh, Member (A).

Hamant Kumar Gupta, S/o late B.L. Gupta,
R/o 35C/2, Jayantipur, Dhoomanganj,
ALLAHABAD.

.....Applicant

By Adv: Sri A. Chaterjee

V E R S U S

Shri Shyam Krishna Lal Srivastava,
Senior Divisional Mechanical Engineer (O & F),
N.C. Rly., Mechanical Branch,
ALLAHABAD.

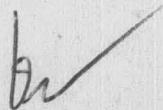
By Adv: Nil

O R D E R

By K.B.S. Rajan, JM

For Applicant - Sri S. Chaterjee brief holder of Sri
A. Chaterjee.

2. It appears from the records that in pursuance of order date 19.04 in OA 548 of 2004 at least two orders had emanated namely order dated 29.10.04 and 15.2.05. However, the counsel for the applicant submits that his further representation was not disposed of by the respondents nor did he receive the order dated 15.2.05. The CCA in para 10 narrates that no action has been taken by the respondents. The narration is obviously incorrect. It is hoped that the respondents would consider all the representations of the pending before him and



pass suitable order as expeditiously as possible.
The CCA is disposed of.

3. Copy of this order be sent to the respondents.

Mohd
Member-(A)

W.S.
Member (J)

/pc/